revealed that the information regarding payment of a bill was not communicated to the P. & T. authorities at Agra by their Head Office at Delhi. The matter is being taken up with the P. & T. Department."

SHRY JASPAT ROY KAPOOR: It is a fact that this lapse on the part of the railway authorities is not for the first time because on a previous occasion also the telephone connection at Agra Fort railway station was disconnected because of non-payment of dues?

MR. CHAIRMAN: He has no information

مولانا ایم - فاروقی : کما آنریبل منستر کو اس بات کی اطلاع ہے کہ المآباد ستی استیشن کے اوپر دو مہینے ماگھ میلے کے وقت تیلیفرن بند رھا ؟

ं[मौलाना एम॰ फरकोः क्या आनरेबल मिनिस्टर को इस बात की इतला है कि इलाहाबाद सिटी स्टेशन के ऊपर दो महीने माघ मेले के समय टैलीफोन बन्द रहा ?]

श्री शाहनवाज़ खां: मुझे इसका इल्म नहीं है।

SHRI H. N. KUNZRU: Did the station authorities at Agra receive reminders repeatedly from the P. & T. authorities or not? If they did what reply did they send?

SHRI SHAH NAWAZ KHAN: As I said, payment was made. I am sorry that this thing has happened. We are taking up the matter and we hope it will not recur again.

SHRI V. K. DHAGE: The point is this. He said that the payment was made and the information was not received by the P. & T. Department and therefore it was disconnected.

†[] Hindi transliteration.20 RSD-2

Now I want to know as to what was the reason why the payment was not communicated to the P. & T. Department.

SHRI SHAH NAWAZ KHAN: The payment was made to the head office of that department and it was up to that office to inform its subordinate office at Agra.

CIRCULATION OF "TRAVELLER IN INDIA"

*198. SHRI M. P. BHARGAVA: Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:

(a) what is the present circulation of "Traveller in India" issued by the Tourist Division;

(b) what is the number of complimentary copies issued; and

(c) whether it is proposed to publish this journal in Hindi and other regional languages?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). 5,000 copies.

(c) As the journal is primarily intended for dissemination in foreign countries it is not proposed to publish this journal in Hindi and other regional languages.

SHRI M. P. BHARGAVA: May I know how many copies are subscribed in India?

SHRI RAJ BAHADUR: I have just now mentioned that this is essentially meant for our tourist publicity abroad.

DR. RAGHUBIR SINH: May I know if any copies are made available in those places where tourists stay in in India, for instance, in hotels in India where tourists come and stay?

SHRI RAJ BAHADUR: I will again say that this is for foreign consumption.

DR. RAGHUBIR SINH: But the y_{-} can also consume that in India; it can be helpful to them.

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wers [RAJ]

[RAJYA SABHA]

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SHRI RAJ BAHADUR: For that we have got a host of literature giving a wealth of information about tourist spots and tourist facilities.

*199. [The questioners (Shrimati Yashoda Reddy and Shrimati Savitry Devi Nigam) were absent. For answer vide col. 1579 infra.]

"200 and 201. [The questioner (Shrimati Savitry Devi Nigam) was absent: For answers, vide col. 1580 infra.]

Construction of New Goods Platform at Uklana

*202. SHRI JUGAL KISHORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have agreed to construct a new goods platform at the Uklana Railway Station on the Northern Railway on the condition that the earth for the new platform would be supplied by Mandi traders; and

(b) if so, by what time Government propose to construct the platform?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) The Railway Administration have agreed to provide a goods platform and other facilities on the same side as the Mandi and the merchants of Uklana Mandi themselves volunteered to do the earthwork by Shramdan.

(b) The work is expected to be completed in about 4 months time.

SETTING UP OF PRICE STABILISATION BOARD

*203. SHRI P. N. RAJABHOJ: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have accepted the proposal of the Foodgrains Enquiry Committee to set up a Price Stabilisation Board; (b) if so, when the Board is likely to be set up and what will be its composition and function; and

(c) if the reply to part (a) above be in the negative, what are the reasons for not accepting this proposal?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) to (c). The recommendation of the Foodgrains Enquiry Committee for the setting up of a • Price Stabilization Board is still under consideration of the Government.

RECOMMENDATIONS OF FOODGRAINS ENQUIRY COMMITTEE

*204. SHRI P. N. RAJABHOJ: Will the Minister of FOOD AND AGRICULTURE be pleased to state the recommendations of the Foodgrains Enquiry Committee which have been referred to the States for their consideration and action?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): A statement giving the required information is placed on the Table of the Sabha.

STATEMENT

Recommendations of the Foodgrains Enquiry Committee referred to concerned State Governments for consideration and necessary action

1. Augmenting food production in different States and through different measures.—(i) Increases in foodgrains acreage through double cropping, etc.

(ii) Acreage increase through extension of irrigation.

(iii) Improving yield of cereals through intensive cultivation.

2. Irrigation.—(i) Utilization of potential already created.

(ii) Reduction in water and electricity rates.